

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) There are at present 108 ships in the Indian Merchant Fleet.

(b) The Shipping Policy Sub-Committee of the Reconstruction Committee estimated that the target of 2 million gross tons of shipping (about 300 ships) would enable Indian shipping to cater for the entire coastal trade and a reasonable share of the near and distant trades.

(c) Two ships of 8,000 deadweight tons each have been built at the ship-building yard at Visakhapatnam since June 1951. The cost of one of these ships is Rs. 62.92 lakhs. The order for the second ship was placed at a fixed price of Rs. 64.65 lakhs with escape clauses in respect of the cost of timber, steel and machineries used in the ship, but the actual total cost has not yet been worked out.

पंडित मुनीश्वर दत्त उपाध्याय : गत वर्ष में कितने जहाज़ खरीदे गये और किन मुल्कों से ?

श्री एल० बी० शास्त्री : यह मैं इस वक्त नहीं बतला सकता ।

पंडित मुनीश्वर दत्त उपाध्याय : गत वर्ष में कितने जहाज़ बेचे गये ?

श्री एल० बी० शास्त्री : हम ने तो यहाँ से कोई ऐसा जहाज़ बेचा नहीं जो हमारे काम आ सके ।

**Shri Velayudhan:** May I know whether any Japanese experts had offered to the Government of India to build ships at a cheaper cost than this?

**Mr. Speaker:** I distinctly remember an identical question having been put.

**Shri Kelappan:** What is the percentage of coastal trade that is being carried on by Indian merchant vessels?

**Shri L. B. Shastri:** About 93 per cent.

श्री धुलेकर : जो जहाज़ हिन्दुस्तान में बनते हैं क्या वह हार्ड सीज़ पर चल सकते हैं या वे केवल कोस्टल एरिया में जाते हैं ?

श्री एल० बी० शास्त्री : जी हाँ, दोनों जगहों पर चलते हैं ।

#### INTEGRATION OF SERVICES IN STATES

**\*1597. Shri C. R. Iyyunni:** Will the Minister of States be pleased to state:

(a) whether the integration of services in the states has been completed; and

(b) if not, the reasons thereof ?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). The general position regarding integration of services is given in the Report of the Ministry of States for 1951-52, a copy of which has already been supplied to the hon. Member.

**Shri C. R. Iyyunni:** May I know, Sir, when the integration of Travancore-Cochin States took place?

**Dr. Katju:** There was some correspondence about it; orders were issued on the 9th of April 1952.

**Shri C. R. Iyyunni:** My question was when the integration between Travancore and Cochin took place?

**Dr. Katju:** My answer was that orders have been issued; the integration will follow immediately.

**Shri A. M. Thomas:** May I know, Sir, whether in this matter of integration of services of the various Integrated States, the Government is following only a passive policy, or is the Ministry of States following an active policy?

**Mr. Speaker:** What is the meaning of the words "passive policy" and "active policy"?

**Shri A. M. Thomas:** That is to say whether the Ministry of States is taking any initiative in the matter to see that the integration is completed as early as possible.

**Dr. Katju:** The Ministry of States is concerned that there should be integration; but it is a matter primarily for the State Governments.

**Shri P. T. Chacko:** May I know whether the employees of departments which were taken over by the Central Government, like the Income-Tax Department, are given the same conditions of service as are applicable to employees of the same Department of the Central Government?

**Dr. Katju:** I want notice of that question.

**Shri C. R. Iyyunni:** May I know whether the Government servants of Cochin State and the Government servants of Travancore have been integrated?

**Dr. Katju:** I am informed many representations have been received from Cochin Government servants of there not being any proper integration. These will be looked into.

**Shri C. R. Iyyunni:** May I know, whether according to Article 371 of the Constitution, there is general control by the Centre regarding the administration of the States?

**Mr. Speaker:** What is the special information he wants. He is inviting attention to Article 371.

**Shri C. R. Iyyunni:** May I know whether any action has been taken by the Centre to redress the grievances?

**Dr. Katju:** The procedure is that we send all those complaints to the State Governments for examination and then take necessary action.

#### RAGHOPORE-PRATAPGANJ RAILWAY LINE

\*1598. **Shri L. N. Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there was a railway line, running from Forlusganj to Bhaptiahi in the districts of Purnea and Bhagalpore in North Bihar via Pratapganj and Raghopore;

(b) if the answer to part (a) above be in the affirmative, when was the said railway line abandoned and for what reasons; and

(c) whether Government propose to restore the said railway line?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) There was a rail connection between Bhaptiahi and Pratapganj Ghat only, but not between Pratapganj and Forbesganj.

(b) The line between Pratapganj and Bhaptiahi had to be progressively closed down between the years 1911 and 1927, on account of the westward advance of the Kosi river.

(c) There is no such proposal at present.

**Shri L. N. Mishra:** May I know whether it is proposed to restore the railway line, since the area is free from flood of the Kosi now?

**Shri L. B. Shastri:** Well, the matter is not under Government's consideration just at present. Unless the Kosi

river is controlled and its course is stabilised, it would not be practicable to have an all-weather line in the area.

**Shri L. N. Mishra:** Is it a fact that the Central Jute Committee of India and the Government of Bihar have recommended the construction of these railway lines?

**Shri L. B. Shastri:** There was some correspondence from the Government of Bihar. But the Central Board of Transport decided that it was not possible to take up that project just at present.

#### ग्राम सुधार परियोजनाएँ

\*१५९९. **सेठ गोविन्द दास:** क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि १९५२-५३ में कौन कौन सी ग्राम सुधार परियोजनाएँ आरम्भ की जायेंगी ?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** 15 Development Projects sanctioned with financial assistance from the Ford Foundation have been or will be undertaken during 1952-53. One each of these projects will be located in U.P., Bombay, West Bengal, Mysore, Madhya Pradesh, Assam, Bihar, Orissa, Hyderabad, PEPSU, Madhya Bharat, Vindhya Pradesh, Himachal Pradesh, Bhopal and Travancore-Cochin.

In addition, 55 Community Projects have been selected under the Community Development Programme to be started in October, 1952 and completed by 1955-56.

**सेठ गोविन्द दास:** इन योजनाओं के सम्बन्ध में जब निर्णय किया गया था तब क्या भिन्न भिन्न प्रदेशों की सरकारों से भी राय ली गई थी ?

**श्री करमरकर:** जी हाँ ।

**सेठ गोविन्द दास:** जब यह राय आ गई और उस के बन्द केन्द्रीय सरकार ने इस के सम्बन्ध में निर्णय किया तो क्या उस वक्त भिन्न भिन्न प्रदेशों के कृषि मंत्री या मुख्य मंत्री मौजूद थे जिन की सलाह से अन्तिम निर्णय हुआ ?